

दिल्ली की कालोनियों के लिए पेय जल

10837. श्री रामावतार शास्त्री : क्या निर्माण और आवास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या डी०डी०ए० ने दिल्ली के नियमित कालोनियों को पेय जल प्रदान करने और नालियों का निर्माण करने हेतु कोई योजना तैयार की है ;

(ख) यदि हां, तो तत्सम्बन्धी ब्यौरा क्या है और इससे कुल कितने लोगों के लाभान्वित होने की सम्भावना है ; और

(ग) इस काम पर सरकार का विचार कुल कितनी धनराशि खर्च करने का है ?

निर्माण और आवास मंत्रालय के उपमन्त्री (श्री मोहम्मद उस्मान आरिफ) : (क) से (ग) दिल्ली विकास प्राधिकरण ने नियमित की गई अनधिकृत कालोनियों के विकास की एक परियोजना रिपोर्ट तैयार की है। उसमें दिए गए ब्यौरों की जांच की जा रही है। साथ ही, दिल्ली विकास प्राधिकरण तथा दिल्ली नगर निगम को ये अंगुदेश जारी कर दिए गए हैं कि नियमित की गई अनधिकृत कालोनियों में मूलभूत सुविधाएँ मुहैया कराई जायें तथा ऐसी कालोनियों के निवासी जलपूर्ति, विद्युत आदि की सुविधाएं, नियत विकास प्रभार अदा करके एवं सम्बन्धित स्थानीय प्राधिकारियों द्वारा निर्धारित अन्य शर्तों को पूरा करके उपलब्ध कर सकते हैं।

Auction by DDA of Naaz, Milan, Deep and Payal Cinema sites

10838. DR. A.U. AZMI : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether Naaz, Milan, Deep and Payal Cinema sites were disposed of by

DDA by auction on annual rental basis without premium and without obtaining the proper sanction of the competent authority instead of auctioning the sites ;

(b) if so, what were the circumstances in which these cinema sites were given on annual rent ;

(c) have investigations been carried out into the irregularities to pinpoint the responsibility if so, what are the details of the officials found guilty and action taken against them ; and

(d) how much money is outstanding against these cinema houses ; since when the steps taken to recover the same ?

THE DEPUTY MINISTER IN THE
MINISTRY OF WORKS AND HOUSING
(SHRI MOHAMMED USMAN ARIF) :

(a) to (d). The information is being collected and will be laid on the Table of the Sabha.

Import of wheat

10839. SHRI B.D. SINGH : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether Government propose to import wheat for the third consecutive year ;

(b) if so, the quantity and the value of wheat proposed to be imported ;

(c) the anticipated shortfall in the estimated production of wheat in the country ; and

(d) the impact of import of wheat on the price structure ?

THE MINISTER OF STATE OF THE
MINISTRY OF FOOD AND CIVIL SUPPLIES
(SHRI BHAGWAT JHA AZAD) :

(a) and (b). At present there is no proposal with the Government to import wheat.

(c) According to preliminary assessment the production of wheat during 1982-83 is expected to be about 40 million tonnes.

(d) One of the objects of import is to keep domestic prices stable.

N.E. Regional Marketing Corporation

10840. SHRI AJOY BISWAS : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether North Eastern Regional Marketing Corporation has been set up ; and

(b) if so, what is the object of setting up this Corporation ; and

(c) what programme this Corporation has taken up at present to be implemented in near future ?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI BHAGWAT JHA AZAD) : (a) and (b). The North Eastern Regional Agricultural Marketing Corporation has been set up recently with the object of providing facilities for the marketing and processing of fruits and vegetables available in the north-eastern region and thereby held in the economic development of that area.

(c) The company is in the process of building up its organisational infrastructure and proposes to take up procurement and marketing of pineapple, orange and ginger in the current year.

Unauthorised slaughter houses and selling of meat of good quality

10841. DR. A.U. AZMI : Will the Minister of AGRICULTURE be pleased to state :

(a) whether killing of animals within hutments is illegal ;

(b) if so, what are the reasons that animals are slaughtered in the hutments near the slaughter house in Delhi ;

(c) are there more such areas in Delhi or elsewhere in the country where animals are slaughtered at unauthorised places and if so, what steps Government propose to take to check the illegal activities ;

(d) whether large number of buffaloes, goats etc. which die for one reason or the other are skinned and sold as good meat without caring for public health ; and

(e) if so, what steps Government propose to ensure that such meat is not sold at all and some system is involved whereby only meat certified by the doctor as good for human consumption is sold throughout the Capital and that too under most hygienic conditions ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) to (e). Information is being collected and will be placed on the Table of the House.

Post mortem and ante mortem animals brought to slaughter

10842. DR. A.U. AZMI : Will the Minister of AGRICULTURE be pleased to state :

(a) whether it is a fact that post mortem and ante mortem is required to be carried on all the animals brought to slaughter house by the doctor but animals, young and old, with bleeding legs and deep sores on their bodies are passed for slaughtering ; and

(b) if so, what steps Government propose to take to ensure strict observance of the orders and to take public health care ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) Ante mortem and post mortem examination is required to be carried out on all the animals brought to slaughter house by Veterinary Meat Inspectors. The animals with bleeding legs and deep sores on their bodies cannot be passed for slaughtering as per meat inspection procedure.

(b) Slaughter Houses is a State subject. However, the Central Government issue necessary instructions and guidelines from time to time to ensure strict adherence to meat inspection procedure.